

THE JHARKHAND GAZETTE EXTRAORDINARY PUBLISHED BY AUTHORITY



15 FALGUN 1945 (S)

No. 132

RANCHI, TUESDAY 5th MARCH, 2024

COMMERCIAL TAXES DEPARTMENT

NOTIFICATION 5th March. 2024

Notification No.- 14/2023 – State Tax(Rate)

S.O. No. 61, Dated 05th March, 2024--In exercise of the powers conferred by sub-section (3) of section 9 of the Jharkhand Goods and Services Tax Act, 2017 (12 of 2017), the Government of Jharkhand, on the recommendations of the Council, hereby makes the following further amendments in the notification of the Government of Jharkhand, in the Commercial Taxes Department, No.13/2017-State Tax (Rate), dated the 29th June, 2017, published in the Gazette of Jharkhand, Extraordinary, vide S.O. No. 43, dated the 29th June, 2017, namely:

In the said notification, in the Table, -

- (i) against serial number 5, in column (2), in item (2), in sub-item (i), after the words "Department of Posts", the words and brackets "and the Ministry of Railways (Indian Railways)" shall be inserted;
- (ii) against serial number 5A, in column (2), after the words "Services supplied by the Central Government", the words and brackets "[excluding the Ministry of Railways (Indian Railways)]" shall be inserted.

2. This notification shall be deemed to be effective from the 20th day of October, 2023.

[File. No. VaKar/GST/01/2023] By the order of the Governor of Jharkhand,

Vipra Bhal,

Secretary,
Commercial taxes Department.

Note: -The principal notification no. 13/2017 - State Tax (Rate), dated the 29^{th} June, 2017 was published in the Gazette of Jharkhand, Extraordinary, vide S.O. No. 43, dated the 29^{th} June, 2017 and was last amended vide notification no. 08/2023 - State Tax (Rate), dated the 16^{th} October, 2023 published in the Gazette of Jharkhand, Extraordinary, vide S.O. No. 38, dated the 16^{th} October, 2023.

वाणिज्य-कर विभाग

अधिसूचना संo. 14/2023- राज्य कर (दर)

एस. ओ. सं. 61, दिनांक 5 मार्च, 2024--झारखण्ड माल और सेवा कर अधिनियम, 2017 (2017 का 12) की धारा 9 की उप-धारा (3) के तहत प्रदत्त शक्तियों का प्रयोग करते हुए, झारखण्ड सरकार, परिषद की सिफारिशों के आधार पर, एतदद्वारा, झारखण्ड सरकार, वाणिज्य-कर विभाग की अधिसूचना संख्या 13/2017-राज्य कर (दर), दिनांक 29 जून, 2017, जिसे एस.ओ. सं. 43, दिनांक 29 जून, 2017 के तहत झारखण्ड के राजपत्र, असाधारण, में प्रकाशित किया गया था, में और आगे भी निम्नलिखित संशोधन करती है, यथा:- उक्त अधिसूचना में,सारणी में,-

- (i) क्रम संख्या 5 के समक्ष, कॉलम (2) में, उप-खंड (2) में, मद (i) में, "डाक विभाग" शब्दों के बाद, "और रेल मंत्रालय (भारतीय रेल) " शब्दों को अंतःस्थापित किया जाएगा;
- (ii) क्रम संख्या 5क के समक्ष, कॉलम (2) में, "केंद्र सरकार द्वारा प्रदत्त सेवाएं" शब्दों के बाद, "[रेल मंत्रालय (भारतीय रेल) को छोड़कर]" शब्दों को अंतःस्थापित किया जाएगा ।
- 2. यह अधिसूचना दिनांक 20 अक्टूबर, 2023 से लागू मानी जाएगी।

[सं.सं.वा॰कर/जी॰एस॰टी॰/01/2023] झारखंड राज्यपाल के आदेश से,

विप्रा भाल,

सचिव,

वाणिज्य-कर विभाग ।

नोट: मूल अधिसूचना को झारखण्ड के राजपत्र, असाधारण, में अधिसूचना संख्या 13/2017- राज्य कर (दर), दिनांक 29 जून, 2017, जिसे एस.ओ. सं. 43, दिनांक 29 जून,2017 को प्रकाशित किया गया था और इसमें अंतिम बार अधिसूचना संख्या 08/2023- राज्य कर (दर), दिनांक 16 अक्टूबर, 2023, जिसे एस.ओ. सं. 38, दिनांक 16 अक्टूबर, 2023 के तहत प्रकाशित किया गया था, के दवारा संशोधन किया गया था।

Printed & Published by the Superintendent of Jharkhand Government Press, Doranda, Ranchi. Jharkhand Gazette (Extraordinary) 132 -- 50.